NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 07/16	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	- For hearing	241/ 242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1-	SAMARTH M RAJU FOR PROMOD NAIR 9916999840	Respondent R1-6 and R8	
2.	Madhu, M. Rec. 9980233 635	Petch honers 1-3.	A

ORDER

Counsel for Petitioner present. Respondent also present. Counsel reported that the Senior Counsel for the Respondent is unable to attend the Tribunal today. List it for 08.01.2018 at 3.00 pm.

Member (T)

Member (J)